### SAREE RESERVATION SCHEME FOR HANDLOOM WEAVERS

69. SHRI K. P. SUBRAMANIA MENON : Will the Minister of FORE IGN TRADE be pleased to state-:

(a) whether Government are aware that the Saree Reservation Scheme to protect the interest of the handloom weavers is not being implemented properly by the State Government; and

(b) the steps that Government propose to take for proper implementation of this reservation order?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Some state governments have not been able to enforce the scheme properly.

(b) State Government through whom the Scheme has to be enforced, have been urged to enforce the Scheme properly and rigidly.

### TAKEOVER AND REOPENING OF CASHEW FACTORIES IN KERALA

70. SHRI K. P. SUBRAMANIA MENON:

SHRI S. KUMARAN :

### SHRI N. K. KRISHNAN :

SHRI BALACHANDRA MENON:

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether attention of Government has been drawn to the strike launched by nearly 1.5 lakh cashew workers in Kerala demanding the fulfilment of their demands; and

(b) if so, whether Government have taken any steps to provide more financial assistance to the Government of Kerala enabling it to take-over cashew factories into the public sector?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) No, Sir.

# BREAK-IN SERVICE OF RAILWAY EMPLOYEES

71. SHRI SASANKASEKHAR SANYAL : Will the Minister of RAIL WAYS be pleased to state:

(a) the number of staff who have been affected on account of break-in-service during the last three years and the reasons therefoT;

(b) whether representations have been received in this regard; and

(c) if so, what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Break in service is generally caused when employees participate in illegal strikes on Railways. The information in regard to the number of employees in respect of whom such break in service has been caused during the last three years is being collected and will be laid on the table of the Sabha.

(b) Yes.

(c) Break in service has been condoned in almost all cases treating the period as 'dies-non'.

# STOPPAGE OF WORK BY RAILWAYMEN DUE TO POLICE/RPF EXCESSES

72. SHRI SASANKASEKHAR SANYAL : Will the Minister for RAIL WAYS be pleased to state :

(a) the total number of instances of Police/RPF excesses zone-wise, which have resulted in the stoppage of work by railwaymen during the last three years ; and

(b) what steps Government have so far taken to avoid such a situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) A statement is attached.

(b) 1. Every endeavour is made to maintain cordial relations between Police /RPF personnel and Railway employees of other departments;